

Revised rates for Government Gazette from 01.10.2014  
G.O.(P) No. 409/I4/Fin. Dated 23.09.2014

Sl. No.	Description	Revised Rates
1.	Full Gazette for one year	4119.00
2.	Full Gazette for concessional rate for one year	2,060.00
3.	Part I for one year	2,060.00
4.	Part I A for one year	1236.00
5.	Part I B (PSC Notifications) for one year	1485.00
6.	Part II for one year	1648 .00
7.	Each Departmental Sheets under Part III for one year	1648 .00
8.	Part IV for one year	1648 .00
9.	Full Gazette for six months	2472.00
10.	Part I for six months	1236.00
11.	Part I A for six months	989.00
12.	Part I B for six months	989.00
13.	Part II for six months	1236.00
14.	Each Department Sheets under Part III for six months	1236.00
15.	Part IV for six months	1236.00
16.	Part IV for one copy	99.00
17.	Gazette single issue	125.00
18.	Part I B for one copy	99.00
1.	Application for Licence under Companies Act	4284.00
2.	Insolvency by Courts or Advocates	4284.00
3.	Matter relating to Liquidation of Companies, Banks etc	5142.00
4.	Notice regarding D.R.P	3000.00
5.	Guardian Ward Petion	4284.00
6.	Release on Security under Chitty Act	1713.00
7.	Notice-Loss of policy etc	1500.00
8.	Cancellation of Power of Attorney	1500.00
9.	Notice-Regarding Wills	2142.00
10.	Notice-Opening Market	1500.00
11.	Notice-Enrollement of Advocates	1286.00
12.	Change o Name/signature or both	1500.00
13.	Change of Religion / Caste	1286.00
14.	Change of signature / Name or both	2142.00
15.	Succession Certificates by Court or Advocates-OP (Civil), OP(MH), OP(Probate), OP(HIMA), OP(HMA), OP(LA), (Notification covering upto 30 lines)	2142.00
16.	First insertion per line of 20 ems in 10 pt. or 12 pt	155.00
17.	Succeeding insertion	101.00
18.	First insertion per line of 20 ems in 8 pt	155.00

19.	Succeeding insertion per line of 20 ems in 8 pt	119.00
20.	First insertion per line of 26 ems in 10pt. or 12 pt	206.00
21.	Succeeding insertion	155.00
22.	First insertion per line of 26 ems in 8pt	206.00
23.	Succeeding insertion	155.00
24.	First insertion per line of 42 ems in 10pt. or 12 pt	311.00
25.	Succeeding insertion	255.00
26.	First insertion per line of 26 ems in 8pt	414.00
27.	Succeeding insertion	311.00
28.	Cost of Application Form	5.00
<b>Concessional Rates</b>		
1.	Corporation, Municipalities, Universities etc., 20 ems in 10 pt. or 12 pt	101.00
2.	Do 20 ems in 8 pt.	119.00
3.	Do 26 ems in 10 pt or 12 pt.	155.00
4.	Do 26 ems in 8 pt.	206.00
5.	Do 42 ems in 10 pt or 12 pt.	255.00
6.	Do 42 ems in 8 pt.	311.00
7.	Devaswom per line of 20 ems in 10 pt. or 12 pt.	101.00
	Do 20 ems in 8 pt.	155.00
	Do 42 ems in 10 pt. or 12 pt.	255.00
	Do 42 ems in 8 pt.	311.00
	Do 26 ems in 10 pt. or 12 pt.	111.00
	Do 26 ems in 8 pt.	155.00
<b>Statement and Tabular Matter</b>		
1 and 2 columns as plain matter		
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	3 to 5 do. 1/8 extra	
	5 to 7 do. 1/4 "	
	7 to 9 do. 1/3 "	
	Above 9 to 12 do. 1/2"	
	Above 12 columns cent per cent extra	

Note:1 Advertisement charges may be paid to this office in Person/Money Order or by Treasury Remittance. In the case of Chalan Remittance the Head of Accounts is "0058(200)"for the notification and "0058(102)" for the cost of Gazette and the original chalan should be forwarded to this office.

2. Government reserves the right to revise the rates at any time without previous notice and hence the rates published herein are purely provisional. Spare copies of the notification will not be supplied to private parties. Hence those desiring to have the gazette wherein any notification is published will have to pay in advance Rs. 125/- towards the cost of one copy of the Gazette

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Sd/-  
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